

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.517/92

Date of Order: 29.7.1993

BETWEEN:

1. S.Damodara Reddy
2. N.Chandra Mouli
3. V.Ramanaiah
4. P.Raghupati
5. A.Kistaiah
6. P.Malyadri
7. K.Venkateswarlu
8. P.Seshaiah
9. P.Saibabu Rao
10. K.Ch.Venkaiah
11. K.Narayana
12. Kaku Koteswara Rao

.. Applicants.

A N D

1. Chief Administrative Officer,
Construction,
South Central Railway.
Secunderabad.
2. Senior Divisional Personnel Officer,
South Central Railway,
Vijayawada.
3. Assistant Engineer,
South Central Railway,
Guntur.
4. Permanent Way Inspector,
South Central Railway,
Donakonda,
Prakasam District.

.. Respondents.

Counsel for the Applicants

.. Mr.P.Krishna Reddy

Counsel for the Respondents

.. Mr.N.V.Ramana

(41)

.. 2 ..

CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER(ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER(JUDL.)

Order of the Division Bench delivered by
Hon'ble Shri A.B.Gorthi, Member(Admn.).

Although this case was listed for dismissal
today, there is none for the ~~the~~ applicant. Accordingly
the case is dismissed for default and the interim orders
of stay shall stand vacated.


(T.CHANDRASEKHARA REDDY)
Member(Judl.)


(A.B.GORTHI)
Member (Admn.)

Dated: 29th July, 1993

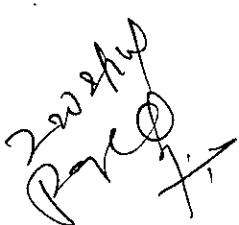
(Dictated in Open Court)


Deputy Registrar (J)

To

1. The Chief Administrative Officer,
sd Construction, S.C.Rly, Secunderabad.
2. The Senior Divisional Personnel Officer,
S.C.Railway, Vijayawada.
3. The Assistant Engineer, S.C.Rly, Guntur.
4. The Permanent Way Inspector,
S.C.Rly. Donakonda, Prakasam Dist.
5. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
6. One copy to Mr.N.V.Ramana, SC for Rlys. CAT.Hyd.
7. One spare copy.

pvm.


20/8/93
PVM